

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2020 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1067 of 2019 (Part Heard)	R. Mangalam. Vs. SPML Infra Ltd.	Arnav Dash	Uday Aditya Banerjee

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 728 of 2019 (Part Heard)	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt. Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr.	Ankur Kashyap	Ekta Bhasin-R1 Nakul Sachdeva-R2 Nitesh Jain-RP

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP
2.	I.A No 4117 of 2019 in Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Aditi Sharma

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt. Ltd.	Gautam Singh	Pratik Tripathi
4.	Comp. App. (AT) (Ins) No. 1142 of 2019	iValue Advisors Pvt. Ltd. Vs. Srinagar Banihal Expressway Ltd.	Bhuvan Arora	Mahfooz Nazki

5.	Comp. App. (AT) (Ins) No. 1146 of 2019	Prayag Polytech Pvt. Ltd. Vs. Beoworld Pvt. Ltd.	Shreya Jain	Tushar Singh
6.	Comp. App. (AT) (Ins) No. 1160 of 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd. & Anr.	Chitranshul A. Sinha	Susheel Cyriac K.V. Balakrishnan-R2
7.	Comp. App. (AT) (Ins) No. 1297 of 2019	V.K. Abdul Rahim Vs. The Federal Bank Ltd. & Anr.	Ranjay.N.	PI Jose
8.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh
9.	Comp. App. (AT) No. 350 of 2019	S.R. Mohan & Anr. Vs. Duvalla Deekshitutu & Ors.	Kiran B.S.	
10.	Comp. App. (AT) No.353 of 2019	Linoxi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	

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By Order

-sd/-
Registrar